

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "B", PUNE – VIRTUAL COURT

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI RAVISH SOOD, JUDICIAL MEMBER

आयकर अपील सं. / ITA Nos.1651 to 1653/PUN/2018
निर्धारण वर्ष / Assessment Years: 2005-06 to 2007-08

Jayshree Anand Rajegaonkar, Shubham Model Colony, College Road, Nashik-422002. PAN : ACPPR9344F	Vs.	ACIT, Central Circle- 2, Nashik.
Appellant		Respondent

Assessee by : None
Revenue by : Shri S. P. Walimbe
Date of hearing : 04.01.2022
Date of pronouncement : 04.01.2022

आदेश / ORDER

These are the appeals filed by the assessee directed against the common order of Id. Commissioner of Income Tax (Appeals)-12, Pune ['CIT(A)' for short] dated 20.06.2018 for the assessment years 2005-06 to 2007-08 respectively.

2. When the matter had come up for hearing today, the appellant filed a letter seeking permission to withdraw the above captioned appeals on the ground that the issues involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant

also filed copy of Form No.5 issued by the Pr. Commissioner of Income Tax-1, Nashik.

3. On the other hand, the ld. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the above captioned appeals stand dismissed as withdrawn.

5. In the result, the appeals filed by the assessee are dismissed as 'withdrawn'.

Order pronounced in the open Court on this 04th day of January, 2022.

Sd/-
(RAVISH SOOD)
JUDICIAL MEMBER

Sd/-
(INTURI RAMA RAO)
ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 04th January, 2022.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-12, Pune.
4. The Pr. CIT, Central, Nagpur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "B" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.